GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:6883
ANSWERED ON:07.05.2015
PUBLIC TOILETS
Chandrappa Shri B.N.;Chavan Shri Harishchandra Deoram

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the number of public toilets built by the Government in rural areas during 2015-16, State-wise;
- (b) whether the Government considers building up more public toilets in rural areas of the country during 2015-16;
- (c) the funds required and allocated for building public toilets;
- (d) whether the Government also considers to Built Operate Transfer (BOT) policy for constructing public toilets in the rural areas of the country, if so, the details thereof; and
- (e) the other steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI RAM KRIPAL YADAV)

- (a) State-wise, the number of Community Sanitary Complexes constructed under Swachh Bharat Mission (Gramin) SBM-G in rural areas during 2015-16 as reported by the States on Online Monitoring System maintained by Ministry of Drinking Water and Sanitation is at Annexure-1.
- (b) Since, SBM (G) is a demand driven programme, no targets have been set. The States prepare Annual Implementation Plan (AIP), based on their planning, capacities and resource availability. The expected achievement of number of Community Sanitation Complexes in 2015-16 is 1500.
- (c) The under SBM (G), there is a provision of Rs.2 lakh per community sanitary complex (sharing pattern of 60:30:10 between Centre, State and community). Total fund required for construction of 1500 Community Sanitary Complexes is therefore, Rs. 30 crore. (Central, State and Community share of Rs. 18 crore, Rs. 9 crore and Rs. 3 core). Under Swachh Bharat Misssion (Gramin) component-wise allocation is not done.
- (d) and (e) Under Swachh Bharat Mission (Gramin) guidelines, the Community Sanitary Complexes may be constructed on Public Private Partnership (PPP) model also. Sanitation is a State Subject and flexibility has been given to the States in the implementation of the Programme. The States may choose appropriate measures, including PPP model.